

CBI Vs. Anil Mittal

C.C. No. 373/2019

M. No. /2020.

10.09.2020

Present: None.

Application for release of jamatalashi has been filed on behalf of applicant Anil Mittal through court e-mail id. It be checked and registered.

Notice of the application be issued to HIO for **05.10.2020**.

Next date of hearing be also intimated to the applicant / his counsel through email/whatsapp.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

ANIL KUMAR
SISODIA

Digitally signed by
ANIL KUMAR SISODIA
Date: 2020.09.10
11:54:23 +05'30'

(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
10.09.2020

Fight For MCX Crude Scam Vs. SEBI & Ors.

M No. 5/2020.

10.09.2020

Present: None for complainant.

Sh. A. K. Kushwaha, Ld. PP for CBI.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

The status report on the application under Section 156(3) Cr.P.C was to be filed today.

Ld. PP submits that he has received request from SP, CBI seeking 15 days more time to file the status report. Heard. The request is allowed.

Put up for filing status report/reply on **09.10.2020**.

Next date of hearing be also informed to counsel for complainant by e-mail/whatsapp.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL
KUMAR
SISODIA** Digitally signed
by ANIL KUMAR
SISODIA
Date: 2020.09.10
11:36:47 +05'30'

**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
10.09.2020**